

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4012  
TO BE ANSWERED ON 23.12.2015**

**FAKE ADVERTISEMENTS**

**†4012. SHRI PANKAJ CHAUDHARY:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the cases of collecting a large sum of money from the people by duping them on the pretext of providing a job in the Railways through fake advertisements have come to light and if so, the details thereof;**
- (b) whether the Government has taken any action on such a cases and if so, the details thereof;**
- (c) whether the Government proposes to frame a policy to keep an eye on the frequent fake advertisements being published in the newspapers for jobs in the railways and to take stern action against taking money fraudulently in the name of providing jobs in railways; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

- (a) to (d): Sporadic incidents, whenever reported in the newspapers or through representations, are investigated and wherever the need arises, FIR is lodged. Regular proactive measures are undertaken by the recruiting agencies i.e. Railway Recruitment Boards (RRBs) and Railway Recruitment Cells (RRCs) frequently, by way of widely publicized campaigns cautioning the prospective candidates to**

**beware of unscrupulous elements, fake advertisements/ websites, touts and job racketeers trying to deceive by false promises of securing job in Railways either through influence or by use of unfair and unethical means. In every recruitment notification, addresses of official websites of RRBs and RRCs are invariably indicated so that candidates refer to those authentic websites/advertisements only.**

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